

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

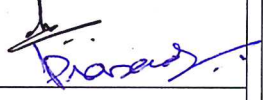
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PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.09.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.124,125 & 282/2018 in CP(IB) No.49/7/HDB/2017
NAME OF THE COMPANY	United Seamless Tubular Pvt Ltd
NAME OF THE PETITIONER(S)	Indian Bank
NAME OF THE RESPONDENT(S)	United Seamless Tubular Pvt Ltd
UNDER SECTION	7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Ch. Gunaranjan DVAS Ravi Prasad } Counsels M. Sridhar } for R.P.	Adv/S.	9603488093	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

IA No. 125 & 282/18, are again taken up for hearing.

Sr.Counsel for applicant in IA No.282/18 is present and submitted further arguments.

Counsel also appear for IA No. 125/18.

Counsel undertakes to file written submissions in the registry.

IA No. 124/18, is listed for hearing on 27.09.2018.

94 125/18 and 282/18
are listed for order

Member(Judl)